

(29)

**F. No. 13-26 & 27/CESTAT/CPIO-ND/VPP/2018**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 13-26/2018**

**CPIO ID No. 13-27/2018**

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. 10581 & 10585 dated 05.05.2018 & 07.05.2018 received in this office on 07.05.2018, under RTI Act, 2005, the information received from **PA to the Registrar** containing 1729 pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. 1729 x 2=3458 (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

**Note:**

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

  
CPIO

CESTAT, New Delhi

Date: 22.05.2018

To,

Sh. R.K. Jain  
1512-B, Bhishm Pitamah Marg,  
Wazir Nagar, New Delhi-110003

*Recd. Copy Sublegua to*  
*[Signature]*  
*23/5/2018*

*Verified*

*[Signature]*

28

Customs Excise & Service Tax Appellate Tribunal  
West Block No.2, R.K. Puram, New Delhi - 66

Dated : 22.05.2018  
CPIO I.D. No. 13-26/2018  
CPIO I.D. No. 13-27/2018

Sub: Information under the RTI Act, 2005 - reg.

With reference to the RTI application no. RTI/P-195/10581/18 and RTI/P-195/10581/18 dated 5.5.18 and 7.5.18 filed by Shri R.K. Jain in CPIO I.D. No. 13-26/2018 and 13-27/2018, I am directed to inform you that the relevant information pertaining to Registrar office is as under:

(A) The copies of Judicial File as detailed below is enclosed herewith :

- (i) Judicial File 2017  
Correspondance page - 497 to 843 (347 pages)  
Notesheet - 120 to 168 (49 pages)
- (ii) Judicial File 2018  
Correspondance page - 01 to 342 (342 pages)  
Notesheet - 01 to 27 (27 pages)

(B) The copies of Larger Bench File as detailed below is enclosed herewith :

- (i) Larger Bench 2017 and 2018  
Correspondance page - 301 to 534 (234 pages)  
Notesheet - 12 to 17 (6 pages)

(C) The copies of Roster file as detailed below is enclosed herewith :

- (i) Roster 2017  
Notesheet - page from 171 to 243 (73 pages)
- (ii) Roster 2018  
Notesheet - page from 01 to 150 (150 pages)

(D) The copies of Difference of opinion file as detailed below is enclosed herewith :

- (i) Difference of opinion 2017 and 2018  
Correspondance page - 164 to 500 (337 pages)  
Notesheet - 11 to 17 (7 pages)

(E) Copies of Circulars issued from 1.9.2017 onwards as detailed below is enclosed herewith :

- Correspondance page - 76 to 87 (12 pages)  
Notesheet page- NIL

(F) Copies of notifications issued from 1.9.2017 onwards as detailed below is enclosed herewith :

Correspondance page - 128 to 185 (58 pages)

Notesheet page- 19-20 (2 pages)

(G) The tour of CESTAT Members are issued from following files :

F.No. 01(04)/Tour/CESTAT/2017 - copies of notesheets from 1.9.2017 onwards i.e. from page 34-67 is enclosed herewith. (34 pages)

F.No. 01(04)/Tour/CESTAT/2018- copies of notesheets from 1.1.2018 onwards i.e. from page 1-51 is enclosed herewith. (51 pages)

Tour of CESTAT Staff are being issued by Administration. The requisite information in this regard may be obtained from DR(Admn.).

Total - 1729 pages

P.A. to Registrar

To  
CPIO, CESTAT, New Delhi

26

**F. No. 13-26/CESTAT/CPIO-ND/VPP/2018**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 13-26/2018**

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. 10581 dated 05.05.2018 received in this office on 07.05.2018, under RTI Act, 2005, the information received from **DR (Admin)** containing 21 pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. 21 x 2=42 (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

**Note:**

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

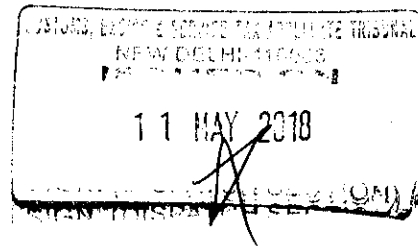
2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

*M. C. O.*  
CPIO 11-5  
CESTAT, New Delhi  
Date: 11.05.2018

To,

Sh. R.K. Jain  
1512-B, Bhishm Pitamah Marg,  
Wazir Nagar, New Delhi-110003

o/c



25

F.No. 33/RTI/Misc./CESTAT-ND/Admn.2018- Vol III  
Customs Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi – 66

Dated : 10/5/2018  
I.D. No. 13-26/2018

**Administration Section**

Sub : Information sought under Right to Information Act, 2005

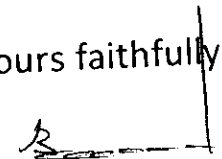
Sir,

With reference to the RTI application No.10581 dt. 05-05-2018 filed by Shri R. K. Jain in CPIO I.D. No. 13-26/2018, the point wise reply is as under :

A – F – does not pertain to Administration section.

G. the tour orders of Members is being dealt by the office of Hon'ble Registrar. However, the tour of other officers/staff is being dealt in administration section in File No. 28(15)/CESTAT/Staff-Tour/Admn.2010-Vol.-III for the year 2017 - 18. Copies of all note sheet from 1/9/2017 to till date is also being enclosed as per requirement. – Total 21 pages.

Yours faithfully,

  
Deputy Registrar (Admn.)

To  
✓ CPIO/A.R., CESTAT, N. Delhi.

  
10/05/18

3

**F. No. 13-26/ CESTAT/CPIO-ND/VPP/2018**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 13-26/2018**

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. R. K. Jain (No. 10581 dated 05.05.2018.2018) received in this office on 07.05.2018, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **13-26/2018(CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 22.05.2018 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

**Note:-**

- 1. If the information is not available with your section or you, if possible, please reply from where it may be retrieved, without delay within 05 days.**
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
- 3. To provide the requisite information, if available and permissible, directly to the applicant, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.**

Encl: As above.

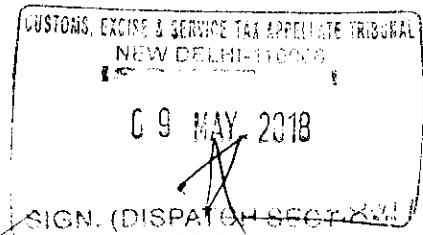
*[Signature]*  
CPIO

CESTAT New Delhi  
Date: 08.05.2018

For Compliance to:

- 1. PA to the Registrar**
  - 2. DR (Admin)**
- Copy to: (For Information)

Sh. R.K. Jain  
1512-B, Bhishm Pitamah Marg,  
Wazir Nagar, New Delhi-110003



*[Handwritten initials]*

*[Handwritten: 815/18]*

*[Handwritten: 815/18]*

1502/CR/2018  
07/05/2018

(2)

**Application under Section 6 of the Right to Information Act, 2005**

Ref. No. :RTI/P-195/10581/18

Dated : 05-05-18

To

ID = 13-26/18(CESTAT)

Shri V.P.Pandey  
CPIO & Asst. Registrar  
Customs Excise & Service Tax Appellate Tribunal,  
West Block 2, R.K.Puram,  
New Delhi - 110066

07/05  
CPIO

1.	Name of the Applicant	R.K. Jain
2.	Address	1512-B, Bhishm Pitamah Marg Wazir Nagar New Delhi-110003
	(b) Phone Nos.	09810077977, 011-24651101, 011-24690707
	(c) Fax No.	011-24635243
3.	Whether a Citizen of India	Yes
4.	Particulars of Information	
	Details of information required	(A) Please provide the copies of the notesheets from page 120 till end, and correspondence pages from page 497 till end of the Judicial File 2017. (B) Please provide the copies of the notesheets from page 12 till end, and correspondence pages from page 301 till end of the Larger Bench file 2017. (C) Please provide the copies of the notesheets from page 171 till end of the Roster file 2017. (D) Please provide the copies of the notesheets from page 11 till end, and correspondence pages from page 164 till end of the Difference of Opinion File 2017. (E) Please provide the copies of all notesheets and correspondence pages of the file from which the circulars has been issued from 1-9-2017 till the date of providing the information. (F) Please provide the copies of all notesheets and correspondence pages of the file from which the notifications has been issued from 1-9-2017 till the date of providing the information. (G) Please provide the file Nos. in which the tour of the CESTAT members and staffs are ordered and dealt with during the year 2017 & 2018. - Please also provide copies of all the notesheets of said files from 1-9-2017 till the date of providing the information.

PA to the Registrar  
D.R. (Admin)

	<p><b>Note (1) : The above information is also held by the Registrar CESTAT therefore this application may also be forwarded to the Registrar CESTAT.</b></p> <p><b>(2) Please provide pointwise information/ response for each of above points.</b></p>
5.	I state that the information sought is covered under RTI Act and does not fall within the exemptions contained in sections 8 or 9 or any other provisions of the Right to Information Act, 2005 and to the best of my knowledge it pertains to your office. Information is being sought in larger public interest.
6.	A Postal Order No. 44F 064394 for Rs. 10 towards payment of fee is enclosed herewith.
7.	As per Section 7 of the RTI Act, 2005 information is to be provided <b>within 30 days of the Application.</b>



Signature of Applicant  
Telephone No. : 9810077977  
011-24651101, 24690707  
Fax No. 011-24635243

Place : New Delhi

Encl. : as above

Hira/---